

**URGENT**

**GOVERNMENT OF ODISHA  
FINANCE DEPARTMENT**

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No 10616 /F,  
FIN-WM-ACCT-0001/2020

Dated 30.03.2020

From

**Sri Ashok K. Meena, IAS  
Principal Secretary to Government**

To

**The Additional Chief Secretary/  
Principal Secretary/  
Commissioner-cum-Secretary to Government,  
Forest & Environment Department/Excise Department  
Revenue & Disaster Management Department/  
Energy Department/Commerce & Transport Department/  
Steel & Mines Department/  
Commissioner of Commercial Taxes & GST, Odisha, Cuttack/  
Excise Commissioner, Odisha, Cuttack/  
Transport Commissioner, Odisha, Cuttack/  
All Collectors.**

Ref: Finance Department letter No.10542/F, dated 28.03.2020 & Letter  
No.10547/F, dated 28.03.2020

**Sub:- Special clearing operations on 31<sup>st</sup> March, 2020.**

**Sir,**

In inviting a reference to the letters cited above, am directed to say that after issue of relevant circulars by Reserve Bank of India, necessary instructions have been issued to all revenue earning Departments and all the Collectors for making special arrangement for faster clearing of cheques/drafts received towards State Government revenue on 31<sup>st</sup> March, 2020 as well as taking steps for immediate credit of Government revenue through cheques/drafts and encashment of bills/cheques in March, 2020.

2. In the meantime, Department of Payment and Settlement System, Reserve Bank of India, Mumbai have issued D.O. Letter No DPSS.CO.RPPD.No./1864/03.01.03/2019-20, dated 30<sup>th</sup> March, 2020 (copy enclosed) on "Special Clearing Operations on 31<sup>st</sup> March, 2020" with reference to the earlier circular issued by Reserve Bank of India on "Annual Closing of

**Government Accounts – Transactions of State Governments – Special Measures for the Current Financial Year (2019-20).**

3. With a view to facilitate accounting of all Government transactions for the current financial year (2019-20) by 31<sup>st</sup> March, 2020, the Agency Banks have been instructed to conduct special clearing exclusively for Government transactions (both receipts and payments) in all clearing houses, with return clearing on the same day as per the schedule indicated at para 2 of the enclosed DO letter.

4. It is mandatory for all banks to participate in the special clearing operations on 31<sup>st</sup> March, 2020. All member banks of the Clearing Houses are required to keep their inward clearing processing infrastructure open during the Special Clearing hours and maintain sufficient balance in their clearing settlement account to meet settlement obligations arising out of the Special Clearing.

5. Further, the member banks of Clearing Houses have been advised to adhere to the instructions to be issued from the Regional Offices of Reserve Bank of India and Presidents of respective Clearing Houses. They have also been advised to be in readiness to participate in the Centralized Payment Systems (RTGS and NEFT) on 31<sup>st</sup> March, 2020. Further, it has been mentioned that a separate broadcast message in this regard will be issued through the respective systems indicating the extended time window.

6. Accordingly, subordinate officers in charge of collection of revenue may kindly be instructed to take necessary steps for expeditious clearance of instruments received towards government dues on 31<sup>st</sup> March, 2020.

Yours faithfully,

*Johok*  
30/3/2020

**Principal Secretary to Government**

Memo No. 10617 F/, Dated 30.03.2020  
Copy forwarded to the Regional Director, RBI, Pandit Jawaharlal Nehru  
Marg, Bhubaneswar for information and necessary action.

*Num* 30/03/2020

**Deputy Secretary to Government**

Memo No. 10618 F/, Dated 30.03.2020  
Copy along with copy of the enclosure forwarded to the Director of  
Treasuries and Inspection (Odisha) Bhubaneswar for information and necessary  
action.

*Num* 30/03/2020

**Deputy Secretary to Government**

Memo No. 10619 F/, Dated 30.03.2020

Copy forwarded to all Treasury Officers/Sub-Treasury Officers for  
information and necessary action.

*Num* 30/03/2020

**Deputy Secretary to Government**

Memo No. 10620 /F Dated 30.03.2020

Copy forwarded to the Head, State Portal Group, IT Centre, Odisha  
Secretariat for hosting in the Odisha Government website  
[www.odisha.gov.in/finance](http://www.odisha.gov.in/finance) Finance Department.

*Num* 30/03/2020

**Deputy Secretary to Government**



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

DPSS.CO, RPPD.No / 1864 / 03.01.03 / 2019-20

March 30, 2020

The Chairman and Managing Director / Chief Executive Officer  
All Scheduled Commercial Banks including Regional Rural Banks /  
Urban Co-operative Banks / State Co-operative Banks /  
District Central Co-operative Banks / Local Area Banks / Payment Banks /  
Small Finance Banks

Madam / Dear Sir,

**Special Clearing Operations on March 31, 2020**

A reference is invited to the circular issued by Department of Government and Bank Accounts (DGBA.GBD.No.1799/42.01.029/2019-20 dated March 27, 2020) on 'Annual Closing of Government Accounts – Transactions of Central / State Governments – Special Measures for the Current Financial Year (2019-20)'

2. Normal clearing timings as applicable to any working Tuesday shall be followed on March 31, 2020. Further, to facilitate accounting of all the Government transactions for the current financial year (2019-20) by March 31, 2020, it has been decided to conduct a Special Clearing exclusively for Government cheques at all clearing houses across the country on **March 31, 2020** as detailed below:

Location	Presentation Clearing	Return Clearing
CTS grids (Chennai, Mumbai and New Delhi)	Between 1700 and 1730 hours	Between 1900 and 1930 hours
ECCS centres	One hour after normal working hours keeping in view operational convenience at local centre	Half an hour / one hour after presentation clearing keeping in view operational convenience at local centre

3. It is mandatory for all banks to participate in the Special Clearing on March 31, 2020. All member banks of clearing houses are required to keep their inward clearing processing infrastructure open during Special Clearing hours and maintain sufficient balance in their clearing settlement account to meet settlement obligations arising out of the Special Clearing.

4. Member banks of clearing houses are advised to adhere to instructions contained in this circular as well as instructions received from Regional Offices of Reserve Bank of India and President of respective clearing houses. In case of image-based clearing at CTS locations, the operating procedure for March 31, 2020 will be advised to all member banks by the President of the respective

मुद्रणान्नीय विभाग, भारतीय रिज़र्व बैंक, 14वीं मंजिल, शाहीद भगत सिंह रोड, फोर्ट, मुंबई - 400001

फोन: (91-22) 2260 1000; फॅक्स: (91-22) 2265 9560; ईमेल: [cgmdpssco@rbi.org.in](mailto:cgmdpssco@rbi.org.in)

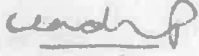
Department of Payment and Settlement Systems, Central Office, 14<sup>th</sup> Floor, Central Office Building, Shahid Bhagat Singh Road, Fort, Mumbai - 400001

निजी प्रतिलिपि, कृपया ध्यान दें

CTS location. Member banks may also be guided by the circular NPCI/2016-17/CTS/Circular No.32 dated October 3, 2016 issued by NPCI to all member banks regarding clearing type for instruments to be presented in Special Clearing sessions.

5. Member banks are also advised to be in readiness to participate in RTGS on March 31, 2020. A separate broadcast message will be issued indicating the extended time window.

Yours faithfully



(P. Vasudevan)  
Chief General Manager

भुविसेलन और निपदलन प्रणाली विभाग, केंद्रीय कार्यालय, 14वीं मंजिल, केंद्रीय कार्यालय इमारत, शाहीद भगतसिंह मार्ग, फोर्ट, मुंबई - 400001

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Department of Payment and Settlement Systems, Central Office, 14<sup>th</sup> Floor, Central Office Building, Shaheed Bhagat Singh Road, Fort, Mumbai - 400001

हिंदी आवक हे, कृपया प्रयोग न करावा